

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12272/2026 BLAPL/4176/2026	JAYDEV SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /48 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000006/2026
2	D-BLAPL/12243/2026 BLAPL/4177/2026	PURUSOTTAM SINGH VS STATE OF ODISHA	KISHORE CHANDRA MOHANTY VS	BISOI /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001252/2025
3	D-BLAPL/12294/2026 BLAPL/4178/2026	VIKAS KAITHWAS VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	ADVA /194 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000100/2025
4	D-BLAPL/12302/2026 BLAPL/4179/2026	BUNA KANHAR VS STATE OF ODISHA	RAJ KUMAR ROUT VS	PHULBANI SADAR /7 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000008/2025
5	D-BLAPL/10378/2026 BLAPL/4180/2026	UPENDRA NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	SAMBALPUR TOWN /116 /2018 PRESIDING OFFICER,OPID COURT,SAM ST/0000326/2023
6	D-BLAPL/12305/2026 BLAPL/4181/2026	BUNA KANHAR VS STATE OF ODISHA	RAJ KUMAR ROUT VS	PHULBANI SADAR /163 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000095/2025
7	D-BLAPL/12394/2026 BLAPL/4182/2026	CHAGU @ SUAHANTA @ SUSHANTA KUMAR SHARMA @ SUSANTA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	RAJNAGAR /103 /2026 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000146/2026
8	D-BLAPL/7307/2026 BLAPL/4183/2026	SANGRAM ROUT VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHADRAK RURAL /171 /1999 A.D.J.,BHADRAK(Bhadrak ) ST/0000225/2017
9	D-BLAPL/12324/2026 BLAPL/4184/2026	SANTOSH JENA @ BAGHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /147 /2025 PRESIDING OFFICER,O.P.I.D. COURT,BE ST/0000281/2025
10	D-BLAPL/11127/2026 BLAPL/4185/2026	DEBENDRA DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /12 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000040/2026
11	D-BLAPL/12332/2026 BLAPL/4186/2026	RAHUL DHALA VS STATE OF ODISHA	RAJJEET ROY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000211/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

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12	D-BLAPL/11535/2026 BLAPL/4187/2026	ABHIJIT ROUT @ PINKU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
13	D-BLAPL/12345/2026 BLAPL/4188/2026	SURENDRA KHEMUDU VS STATE OF ODISHA	LALITENDU MOHAPATRA VS	CHITRAKONDA /28 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2025
14	D-BLAPL/12047/2026 BLAPL/4189/2026	RANJAN RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSURA /58 /2026 J.M.F.C.,TUSURA(Balangir) GR/0000058/2026
15	D-BLAPL/11544/2026 BLAPL/4190/2026	ARMAN KHAN VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	BANARAPAL /176 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000029/2026
16	D-BLAPL/11770/2026 BLAPL/4191/2026	AYAN DAS VS UNION OF INDIA (NCB)	DURGA PRASAD PATTANAIAK VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
17	D-BLAPL/12360/2026 BLAPL/4192/2026	SUDHANSU MOHANTY VS STATE OF ODISHA	JNYANANANDA PANDA VS	SAMBALPUR TOWN /233 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000091/2025
18	D-BLAPL/12364/2026 BLAPL/4193/2026	NIHAR RANJAN SETHY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0000162/2026
19	D-BLAPL/11952/2026 BLAPL/4194/2026	ALOK KUMAR BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /41 /2026 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000091/2026
20	D-BLAPL/11998/2026 BLAPL/4195/2026	HRUSHIKESH BUDEK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /79 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Patnagarh) GR/0000341/2026
21	D-BLAPL/12278/2026 BLAPL/4196/2026	SHIBA PATIKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHATILI /333 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0001798/2024
22	D-BLAPL/12115/2026 BLAPL/4197/2026	HASAN ALI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	NAYAKOT /61 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000482/2026
23	D-BLAPL/12361/2026	NANHE @ NANHEI	MAHES DAS	KANTAMAL /75 /2026

## ORISSA HIGH COURT

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	BLAPL/4198/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000098/2026
24	D-BLAPL/12118/2026 BLAPL/4199/2026	MANIK RABIDAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D
25	D-BLAPL/12225/2026 BLAPL/4200/2026	HRUDANANDA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	GR/0000162/2026 PARJANG /218 /2022 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
26	D-BLAPL/12375/2026 BLAPL/4201/2026	S. DEBA RAO @ S. DEBRAJ RAO VS STATE OF ODISHA	MAHES DAS VS	CT/000018/2025 BALLIGUDA /179 /2025 S.D.J.M.,BALLIGUDA(Kandhamal)
27	D-BLAPL/12267/2026 BLAPL/4202/2026	SHIBABRAT SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CT/0000316/2025 ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul )
28	D-BLAPL/12276/2026 BLAPL/4203/2026	MANOJ KU. SAHOO @ MANOJ KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000036/2025 NACHUNI /109 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
29	D-BLAPL/12404/2026 BLAPL/4204/2026	KUNA SAHU VS STATE OF ODISHA	SULOCHANA PATRO VS	GR/0000206/2025 DIGAPAHANDI /95 /2026 J.M.F.C.,DIGAPAHANDI(Ganjam)
30	D-BLAPL/12390/2026 BLAPL/4205/2026	MANOJ MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	GR/0000104/2026 DHARMASALA /417 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur )
31	D-BLAPL/12427/2026 BLAPL/4206/2026	JHANTU @ SAMARENDRA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CT/0001321/2025 Tantiapal Marine /54 /2026 S.D.J.M.,KENDRAPARA(Kendrapara )
32	D-BLAPL/10966/2026 BLAPL/4207/2026	PADMAN MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GR/0000779/2026 MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
33	D-BLAPL/11204/2026 BLAPL/4208/2026	RAMAKANTA BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	Spl/0000204/2023 KOREI /187 /2020 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur
34	D-BLAPL/12401/2026 BLAPL/4209/2026	KARTIKA @ KARTIKESWAR NAIK VS	NITYANANDA MOHAPATRA VS	Spl/0000089/2020 RAIRAKHOL /79 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

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35	D-BLAPL/11450/2026 BLAPL/4210/2026	STATE OF ODISHA ISHRON PARICHHA VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	GR/0000181/2024 Maitri Vihar PS /93 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000144/2026
36	D-BLAPL/12402/2026 BLAPL/4211/2026	SAIDA KHATUN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000009/2026
37	D-BLAPL/12184/2026 BLAPL/4212/2026	STATE OF ODISHA SANOJ KHATUA VS	SANJUKTA MUNDA VS	// 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000113/2025
38	D-BLAPL/12200/2026 BLAPL/4213/2026	STATE OF ODISHA SURENDRA PARIDA VS	RAJIB LOCHAN PATTNAİK VS	MALKANGIRI /173 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000222/2025
39	D-BLAPL/12201/2026 BLAPL/4214/2026	STATE OF ODISHA AKSHAY JADAV VS	RAJIB LOCHAN PATTNAİK VS	CHITRAKONDA /30 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000062/2026
40	D-BLAPL/12025/2026 BLAPL/4215/2026	STATE OF ODISHA RAKESH MANDAL VS	RAJIBA BIHARI MISHRA VS	BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000318/2024
41	D-BLAPL/11537/2026 BLAPL/4216/2026	STATE OF ODISHA ROHIT KUMAR ROUT @ ROHIT VS	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
42	D-BLAPL/11821/2026 BLAPL/4217/2026	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	AMLAN SHAKTI PAUL VS	JANKIA P.S. /453 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000093/2026
43	D-BLAPL/12419/2026 BLAPL/4218/2026	STATE OF ODISHA SHEUIK @ SEIKH IRFAN UDDIN VS	KULDEEP MOHANTY VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000084/2026
44	D-BLAPL/10994/2026 BLAPL/4219/2026	STATE OF ODISHA SUSANTA KUMAR SETHI @ SUSHANTA KUMAR SETHI VS	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000042/2025
45	D-BLAPL/12279/2026 BLAPL/4220/2026	STATE OF ODISHA GURUDEV DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000036/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

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46	D-BLAPL/12421/2026 BLAPL/4221/2026	PRASANTA @ PRASHANTA KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHIRINGIA /16 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000028/2026
47	D-BLAPL/12533/2026 BLAPL/4222/2026	SABYASACHI PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /135 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0000332/2026
48	D-BLAPL/12281/2026 BLAPL/4223/2026	VINOD MANJHI @ BINOD MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /176 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/000052/2024
49	D-BLAPL/12536/2026 BLAPL/4224/2026	AMARNATH JENA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /302 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000442/2026
50	D-BLAPL/12355/2026 BLAPL/4225/2026	SAHADAT KHAN @ SAADAT MOHAAMMAD VS STATE OF ODISHA	SUBHASHREE DAS VS	TIGIRIA /38 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000036/2023
51	D-BLAPL/12362/2026 BLAPL/4226/2026	JYOTIRANJAN NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /188 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000007/2026
52	D-BLAPL/12538/2026 BLAPL/4227/2026	RANJIT KARMI @ RANJIT VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2025
53	D-BLAPL/12365/2026 BLAPL/4228/2026	SUNIL SAHOO VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	INDUSTRIAL ESTATE PS /247 /2025 2ND A.D.J,KHURDA(Khordha ) TR/0000121/2025
54	D-BLAPL/12436/2026 BLAPL/4229/2026	PRADOSH NAYAK @ AARYAN @ AARIYAN VS STATE OF ODISHA	DEBASIS SWAIN VS	DHARMASALA /134 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000573/2026
55	D-BLAPL/12373/2026 BLAPL/4230/2026	SANADHAR HARIJAN @ SUNADHAR HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	DABUGAM /62 /2026 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000138/2026
56	D-BLAPL/12412/2026 BLAPL/4231/2026	SAROJ KUMAR PATRA @ TULU PATRA VS STATE OF ODISHA	SULOCHANA PATRO VS	BHANJANAGAR /162 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000267/2026
57	D-BLAPL/12202/2026	AJIT KUMAR SAHU @ TOPU	NIRANJAN LENKA	BADSAHI /76 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4232/2026	VS STATE OF ODISHA	VS	J.M.F.C., BETANATI(Mayurbhanj) CT/0000268/2026
58	D-BLAPL/12415/2026 BLAPL/4233/2026	KRISHNA CHHATRIY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /139 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000914/2025
59	D-BLAPL/12300/2026 BLAPL/4234/2026	LIPU @ NILAKANTHA PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JARAPADA /4 /2026 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000091/2026
60	D-BLAPL/12434/2026 BLAPL/4235/2026	SANKAR PRASAD MAHATO @ SANKAR KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /500 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000012/2026
61	D-CMAPL/18441/2026 CMAPL/61/2026	JALADHAR SAHOO VS MEMBER BOARD OF REVENUE, ORISSA, CUTTACK	BISWAMBAR MOHANTY VS	// ( ) //
62	D-CMP/18935/2026 CMP/750/2026	ALOK PATNAIK @ ALOK PATTANAIAK VS GOLAP MOHAPATRA	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000194/2025
63	D-CMP/16803/2026 CMP/751/2026	CHANDRASEKHAR PATRA VS PRAMILA PATRA	JYOTIRMAY GUPTA VS	// CIVIL JUDGE (SD),BOUDH(Baudh ) CS/0000004/2017
64	D-CMP/19954/2026 CMP/752/2026	PRAFULLA KUMAR ROUT VS CAPTAIN JAYADEV PATTNAIK	SANATAN DAS VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) EC/0000518/2023
65	D-CMP/18154/2026 CMP/753/2026	TENARAN PAPA RAO SWAMY @ T. PAPA RAO SWAMY VS SETAGOPAM RANGAYA SWAMY	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUR Ctp/0000007/2023
66	D-CMP/19667/2026 CMP/754/2026	AJAY KUMAR MOHANTY VS SANTANU KUMAR MOHANTY	SAILESH DAS VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000283/2018
67	D-CMP/20030/2026 CMP/755/2026	UMA SUNDARI NAYAK VS PREMALATA NAYAK	DWARIKA PRASAD MOHANTY VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) EXECUTION CASE/0000009/2013
68	D-CMP/19983/2026 CMP/756/2026	SATYABHAMA BEHERA VS	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (SD),JAJAPUR(Jajapur )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

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69	D-CMP/18409/2026 CMP/757/2026	JAMUNA BEHERA SREE MAJHI GOURI MODERN RICE MILL KOTLAGUDA, RAYAGADA VS JAMI VANJAKSHI	PRAGYAN PARAMITA MOHANTY VS	CS/0000122/2000 // CIVIL JUDGE (SD),RAYGADA(Rayagada CS/0000143/2014
70	D-CONTC/14513/2026 CONTC/2579/2026	MANJULATA MOHARANA VS AKSHAYA SUNIL AGARWAL,IAS, EX COLLECTOR ,NAYAGARH	ADV VS	// () //
71	D-CONTC/16935/2026 CONTC/2580/2026	M.C. OF BHANDARIDIHA GIRLS HIGH SCHOOL VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// () //
72	D-CONTC/17248/2026 CONTC/2581/2026	SAMIT KUMAR NAIK VS SAROJ KUMAR BEHERA,OAS(S),SECRETARY BOARD OF SECONDARY EDUCATION,CUTTACK	ADV VS	// () //
73	D-CONTC/17407/2026 CONTC/2582/2026	JAYANTA KUMAR MOHANTA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
74	D-CONTC/18016/2026 CONTC/2583/2026	BIBEKANANDA DASH VS GAJANAN S. KALE, CHIEF EXECUTIVE OFFICER, (ELECTRICAL), NESCO, NOW TPNODL, BALASORE	ADV. VS	// () //
75	D-CONTC/18210/2026 CONTC/2584/2026	RINA SINKU VS BISHNUPADA SETHI, I.A.S.	BIBHAS KUMAR SAMAL VS	// () //
76	D-CONTC/19773/2026 CONTC/2585/2026	PADMABATI PATRA VS HEMAKANTA SAY, I.A.S.	ADV. VS	// () //
77	D-CONTC/19764/2026 CONTC/2586/2026	ASHOK KUMAR PATRA VS HEMAKANTA SAY, IAS	ADV. VS	// () //
78	D-CONTC/19784/2026 CONTC/2587/2026	PRATIVAMANJARI SETHI VS HEMAKANTA SAY, I.A.S.	ADV. VS	// () //
79	D-CONTC/19760/2026 CONTC/2588/2026	SATYABAN SETHI VS HEMAKANTA SAY, IAS	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

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80	D-CONTC/18127/2026 CONTC/2589/2026	PATITAPABANA DWIBEDI VS SHUBHA SARMA, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/18147/2026 CONTC/2590/2026	NABAKISHORE SAHOO VS BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION, BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/18148/2026 CONTC/2591/2026	BENUDHAR BAL VS SUBHA SARMA, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/18360/2026 CONTC/2592/2026	CHITTA RANJAN BARIK VS PRATEEK SINGH, I.P.S.	SOUMYA JYOTI BISWAL VS	// 0 //
84	D-CONTC/18640/2026 CONTC/2593/2026	PRAFULLA KUMAR RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/18642/2026 CONTC/2594/2026	PRAFULLA KUMAR RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/18644/2026 CONTC/2595/2026	GAYATRI NANDA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/18647/2026 CONTC/2596/2026	GAYATRI NANDA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/18651/2026 CONTC/2597/2026	SAROJINI SATPATHY VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/18661/2026 CONTC/2598/2026	SAROJINI SATPATHY VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/18881/2026 CONTC/2599/2026	DIPTIMAYEE JAGADEB VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
91	D-CONTC/18895/2026	SUDHANSU SEKHAR NAYAK	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

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	CONTC/2600/2026	VS AJAY KUMAR PATRA, OES ,DISTRICT EDUCATION OFFICER, GANJAM	VS	0 //
92	D-CONTC/19102/2026 CONTC/2601/2026	BEBBY BISWAL VS ASWATHY S, I.A.S	ADV. VS	// 0 //
93	D-CONTC/19103/2026 CONTC/2602/2026	DUKHITA BARSATIA VS ASWATHY S, I.A.S	ADV. VS	// 0 //
94	D-CONTC/19105/2026 CONTC/2603/2026	LAXMIPRIYA SWAIN VS ASWATHY S, I.A.S	ADV. VS	// 0 //
95	D-CONTC/19110/2026 CONTC/2604/2026	PAYAL PANDEY VS ASWATHY S, I.A.S	ADV. VS	// 0 //
96	D-CONTC/19116/2026 CONTC/2605/2026	LIPIRANI NAIK VS ASWATHY S, I.A.S	ADV. VS	// 0 //
97	D-CONTC/19314/2026 CONTC/2606/2026	DR. SWAYAMBHU KALYAN MISHRA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
98	D-CONTC/12769/2026 CONTC/2607/2026	RANJAN KUMAR KUNDU VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
99	D-CONTC/13443/2026 CONTC/2608/2026	VICTIM VS BASANTI BEHERA, IIC DARINGBADI POLICE STATION	ADV. VS	// 0 //
100	D-CONTC/13980/2026 CONTC/2609/2026	RAJESH RAY VS K.SUDARSHAN CHAKRABARTY, IAS	SAMEER KUMAR DAS VS	// 0 //
101	D-CONTC/14705/2026 CONTC/2610/2026	PREMANJALI @ PRAMANJALI PANIGRAHI VS DR. MRINALINI DARSWAL, IAS, SECRETARY WOMEN AND CHILD WELFARE DEPTT.	NIRANJAN HOTA VS	// 0 //
102	D-CONTC/14759/2026 CONTC/2611/2026	MANAGING COMMITTEE OF PANCHAPALLI HIGH SCHOOL, HATIPATUKA VS	SANGRAM JENA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/14763/2026 CONTC/2612/2026	THIRUMALA NAIK, I.A.S. HARINATH SAHU VS ARVIND AGRAWAL, I.A.S.	SANGRAM JENA VS	// // ()
104	D-CRLA/9397/2026 CRLA/396/2026	PRAKASH KHATUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /6 /2018 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000256/2018
105	D-CRLA/10443/2026 CRLA/397/2026	BAJEKHAN SETHI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	MANAMUNDA /99 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000030/2023
106	D-CRLA/11161/2026 CRLA/398/2026	SUJIT TRIPATHY VS STATE OF ODISHA	DILIP KUMAR MISRA VS	LOISINGHA(BOLANGIR) /95 /2018 2ND A.D.J., BALANGIR(Balangir) SC/0000068/2018
107	D-CRLMC/10159/2026 CRLMC/1445/2026	FINA@ PHRINIL SWAIN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	GOP /149 /2023 J.M.F.C.,KONARK(Puri) GR/0000265/2023
108	D-CRLMC/11928/2026 CRLMC/1446/2026	UMASANKAR DASH @ DAS VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /54 /2019 J.M.F.C. (II), PURI(Puri) GR/0001174/2019
109	D-CRLMC/11935/2026 CRLMC/1447/2026	ARUN KUMAR BARIK VS SANDHYARANI GIRI	BISWAJIT MOHAPATRA VS	//0 J.M.F.C.,BASTA(Baleshwar) ICC/0000623/2016
110	D-CRLMC/11962/2026 CRLMC/1448/2026	SIMANCHALA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BAIDYANATHPUR /35 /2022 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000018/2022
111	D-CRLMC/12688/2026 CRLMC/1449/2026	RAJENDRA BARIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	//0 J.M.F.C.,KANTAMAL(Baudh ) ICC/0000004/2023
112	D-CRLMC/11543/2026 CRLMC/1450/2026	RAJIB LOCHAN DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	EOW,BHUBANESWAR /4 /2026 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000001/2026
113	D-CRLMC/11584/2026 CRLMC/1451/2026	R.JIBAN JYOTI PATTNAIK @ R.JIVAN JYOTI PATTANAYAK VS TUSARKANTA NAYAK	SOUBHAGYA KUMAR DASH VS	//0 G.N CUM J.M.F.C., SUKINDA(Jajapur ) ICC/0000028/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/12710/2026 CRLMC/1452/2026	PRASAD SAHU @ PRASANT SAHU@ AGHARI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /272 /2017 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000035/2018
115	D-CRLMC/36013/2025 CRLMC/1453/2026	MANAS RANJAN PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA /253 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002304/2025
116	D-CRLMC/40455/2025 CRLMC/1454/2026	RANJAN KUMAR@RANJAN DEY VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	DHAMNAGAR /151 /2013 J.M.F.C.,DHAMNAGAR(Bhadrak ) ICC/0000004/2015
117	D-CRLMC/11796/2026 CRLMC/1455/2026	G.RAMA CHANDRA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GRAM GANJAM /270 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001306/2025
118	D-CRLMC/12142/2026 CRLMC/1456/2026	KAUSHIK D. DEB @ DR. KAUSHIK VS STATE OF ODISHA	BIJAY JENA VS	/ /0 J.M.F.C.(IV),BHUBANESWAR(Khordha ) ICC/0005428/2023
119	D-CRLMC/12929/2026 CRLMC/1457/2026	SATYANARAYAN KAUDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHETRARAJPUR /76 /2014 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000879/2014
120	D-CRLMC/12496/2026 CRLMC/1458/2026	SUKUMAR PATTNAIK @ SONU @ SUKUMAR PATTANAYAK VS STATE OF ODISHA	ABHISHEK SAHOO VS	BOLANGIR TOWN /184 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000523/2020
121	D-CRLMP/12529/2026 CRLMP/609/2026	RAMANARAYAN BAL VS STATE OF ODISHA	SUBHAM SATAPATHY VS	BHADRAK TOWN /263 /2016 ( ) //
122	D-CRLMP/12635/2026 CRLMP/610/2026	SONALI MOHAPATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	LALBAG /082 /2026 ( ) //
123	D-CRLMP/12690/2026 CRLMP/611/2026	ANIL NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	BARGARH RURAL /171 /2025 ( ) //
124	D-CRLMP/12337/2026 CRLMP/612/2026	PADMABATI SRICHANDAN VS M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD., CHHENAI	DEBASIS TRIPATHY VS	/ / ( ) //
125	D-CRLMP/10051/2026	SUDHIR SIKA	ASHUTOSH KUANR	KEGAON /55 /2023

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :02/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/613/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLREV/10400/2026 CRLREV/321/2026	SUBASH KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /673 /2025 A.D.J.,MALKANGIRI(Malkangiri ) CRA/0000006/2026
127	D-CRLREV/5694/2026 CRLREV/322/2026	BASANTI PANDAB VS SUBRAT PANDAB	RUCHI RAJGARHIA VS	//0 3RD A.D.J., CUTTACK(Cuttack) CRA/0000116/2024
128	D-CRLREV/12736/2026 CRLREV/323/2026	KAMALAKANTA BISWAL@HAGARA VS STATE OF ODISHA	SABYASACHI MISHRA VS	//0 J.M.F.C.,SORO(Baleshwar) CRMC/0000014/2026
129	D-CRLREV/12021/2026 CRLREV/324/2026	PANCHANAN OJHA VS NIRANJAN KUMAR NAYAK	SUSAMA RANI SAHOO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() ICC/0000093/2025
130	D-CRLREV/9845/2026 CRLREV/325/2026	PRAVANJAN BEURA VS SHRABANI PRIYADARSHINI MALLA@BEURA	SUJATA JENA, (SR.ADV.) VS	JAGATSINGPUR /13 /2019 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CRA/0000027/2025
131	D-CRP/16676/2026 CRP/23/2026	SAMARENDRA JENA VS PURNA CHANDRA JENA @ NAYAK	PRASANTA KUMAR SATAPATHY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000236/2014
132	D-FAO/14413/2026 FAO/466/2026	DR. MADHUSMITA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000657/2017
133	D-FAO/19606/2026 FAO/467/2026	BASANTA MAHARANA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000107/2023
134	D-FAO/16209/2026 FAO/468/2026	ANIL KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000122/2015
135	D-FAO/19181/2026 FAO/469/2026	M.C. OF SIDHESWAR HIGH SCHOOL, GHADIAMAL, KENDRAPARA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0002089/2017
136	D-FAO/19200/2026 FAO/470/2026	GAGAN BIHARI PRUSTY VS	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/15783/2026 FAO/471/2026	STATE OF ODISHA THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.,BBSR VS SUSHAMA SAHOO	PRAMOD KUMAR TRIPATHY VS	Gia/0001108/2016 // COMMISSIONER EMPLOYEES COMPEN EC/0000004/2021
138	D-FAO/17098/2026 FAO/472/2026	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000042/2015
139	D-FAO/18235/2026 FAO/473/2026	SUJIT KUMAR SARANGI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000655/2015
140	D-FAO/16769/2026 FAO/474/2026	KAMAL KUMAR MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000049/2015
141	D-FAO/18329/2026 FAO/475/2026	RANJUKTA DASH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000116/2016
142	D-FAO/17099/2026 FAO/476/2026	KABERI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000034/2015
143	D-FAO/18232/2026 FAO/477/2026	BIBHUTIBHUSAN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000068/2017
144	D-FAO/19070/2026 FAO/478/2026	SUKANTA CHARAN JENA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000672/2014
145	D-FAO/18301/2026 FAO/479/2026	SUKANTA SATAPATHY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000117/2016
146	D-FAO/19202/2026 FAO/480/2026	SAROJ RANJAN SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001345/2016
147	D-FAO/19201/2026 FAO/481/2026	M.C. OF SAPANPUR U.P. (M.E.) SCHOOL,JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000301/2019

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/19205/2026 FAO/482/2026	M.C. OF GRAM PANCHAYAT HIGH SCHOOL, BASELIHATA, CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001923/2017
149	D-FAO/19206/2026 FAO/483/2026	M.C.OF BIJU HIGH SCHOOL , SUNKI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001809/2017
150	D-FAO/19209/2026 FAO/484/2026	SWADESH RANJAN DHALL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001567/2017
151	D-FAO/19483/2026 FAO/485/2026	RANJAN KUMAR MUND VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000468/2015
152	D-FAO/13345/2026 FAO/486/2026	NABAGHANA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000677/2013
153	D-FAO/18438/2026 FAO/487/2026	HITANSHU SEKHAR DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000713/2015
154	D-FAO/19952/2026 FAO/488/2026	MANAGING COMMITTE, GIRIDHARI PARBATI DEVI HIGH SCHOOL,JAJPUR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001200/2017
155	D-MACA/11810/2026 MACA/411/2026	NATIONAL INSURANCE COMPANY LTD. T.P.HUB, CANTONMENT ROAD, CUTTACK VS PRAMOD JENA	SABITA RANJAN PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000556/2023
156	D-MACA/17588/2026 MACA/412/2026	MANAGER AND OFFICER IN CHARGE, M/S. NATIONAL GEN. INS. CO. LTD, CUTTACK VS ASIT KUMAR PRADHAN	BIJOY DASMOHAPATRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000266/2020
157	D-MACA/653/2026 MACA/413/2026	KIRAN KUMAR MISHRA VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur ) Mac/0000060/2023
158	D-MATA/17988/2026 MATA/156/2026	SASMITA SAMAL VS SANTOSH KUMAR DAS	SIDDHARTH GOUTAM DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000400/2022
159	D-MATA/19305/2026	CHITTARANJAN HATI	AMITAV TRIPATHY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/157/2026	VS MADHUSMITA NAYAK @ HATI	VS	JUDGE, FAMILY COURT, NAYAGARH(N CP/0000042/2025
160	D-MATA/19092/2026 MATA/158/2026	ANSHUMAN PRADHAN VS LULIPTA BEURA	ASHOK DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000390/2021
161	D-MATA/18187/2026 MATA/159/2026	RANJITA PALEI VS SANTOSH KUMAR PALEI	BHUBAN MOHAN BHUYAN VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000182/2021
162	D-RPFAM/49347/2025 RPFAM/124/2026	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000199/2022
163	D-RPFAM/19468/2026 RPFAM/125/2026	RAJU JENA VS PURNIMA MALLIK	AMULYA RATNA PANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000033/2025
164	D-RPFAM/18712/2026 RPFAM/126/2026	KEDAR BEHERA VS RUMA BEHERA	PRATYUSHA NAIDU VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000017/2022
165	D-RSA/4945/2026 RSA/221/2026	KAILASH CHANDRA SAHOO VS PRAKASH CHANDRA SAHOO	AJODHYA RANJAN DASH VS	// DISTRICT AND SESSIONS JUDGE,NAYA RFA/0000031/2019
166	D-RSA/14771/2026 RSA/222/2026	PRADIPTA KUMAR KARMI VS PRAMILA KARMI	SOUGAT DASH VS	// ADDL.SESSIONS JUDGE CUM SPL JUDGE RFA/0000001/2025
167	D-RVWPET/17171/2026 RVWPET/109/2026	RATNAMANI MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// ( //
168	D-RVWPET/18541/2026 RVWPET/110/2026	MANJULATA RAY VS SHRUTI @SUKANTI DASH	LINGARAJ MOHANTY VS	// ( //
169	D-TRP(C)/15036/2026 TRP(C)/133/2026	MONALISA BEHERA VS PRAMOD KUMAR BEHERA	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT,ROURKELA(Su Mat/0000084/2025
170	D-TRP(C)/19313/2026 TRP(C)/134/2026	PRIYANKA BEHERA VS	BINI MISHRA VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj)

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		JOGESWAR BEHERA		Mat/0000009/2026
171	D-WA/4116/2026 WA/654/2026	BHUBANESWAR MUNICIPAL CORPORATION ,KHURDA VS ANILA KRUSHNA PATTANAİK	SAIBRATA RATH VS	// 0 //
172	D-WA/15497/2026 WA/655/2026	MAHANADI COALFIELDS LTD., SAMBALPUR VS SUNITA GOENKA	SAKTIDHAR DAS, (SR.ADV.) VS	// 0 //
173	D-WA/16578/2026 WA/656/2026	ODISHA INFORMATION COMMISSION,BHUBANESWAR VS CHITTARANJAN SETHY	SMRUTI RANJAN DASH VS	// 0 //
174	D-WA/17831/2026 WA/657/2026	REGIONAL DIRECTOR/REGIONAL OFFICER, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR VS MOHIT KUMAR SAHU	CHITRANJAN PATTANAYAK VS	// 0 //
175	D-WA/17838/2026 WA/658/2026	REGIONAL DIRECTOR / REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR VS SATYASWARUP PUROHIT	CHITRANJAN PATTANAYAK VS	// 0 //
176	D-WA/17841/2026 WA/659/2026	REGIONAL DIRECTOR / REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR VS SOURAV PRADHAN	CHITRANJAN PATTANAYAK VS	// 0 //
177	D-WA/17955/2026 WA/660/2026	STATE OF ODISHA VS SHANTI MANJARI DEI	PRABIR KUMAR RAY,A.G.A VS	// 0 //
178	D-WA/17954/2026 WA/661/2026	STATE OF ODISHA VS RAJANİKANTA PATEL	SAROJ KUMAR JEE,A.G.A VS	// 0 //
179	D-WA/17956/2026 WA/662/2026	STATE OF ODISHA VS MATHURA MOHAN PRADHAN	SUMAN PATTANAYAK,A.G.A VS	// 0 //
180	D-WA/17957/2026 WA/663/2026	STATE OF ODISHA VS DR. TAPAN KUMAR JENA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
181	D-WP(C)/18937/2026 WP(C)/13695/2026	BHAGIRATHI MARANDI VS CHIEF EXECUTIVE OFFICER, (TPNODL), BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/17782/2026 WP(C)/13696/2026	DILLIP RAY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
183	D-WP(C)/17859/2026 WP(C)/13697/2026	DEEPAK KUMAR MAHARANA VS UNION OF INDIA	ARUN KUMAR DAS VS	// 0 //
184	D-WP(C)/19368/2026 WP(C)/13698/2026	ANANTA KUMAR DAS VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
185	D-WP(C)/18361/2026 WP(C)/13699/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
186	D-WP(C)/19744/2026 WP(C)/13700/2026	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
187	D-WP(C)/19597/2026 WP(C)/13701/2026	M/S.LILY MOHAPATRA, JAJPUR VS THE ASST. COMMISSIONER OF CENTRAL TAX, GST AND CX, JAJPUR	SUBASH CHANDRA SAHOO VS	// 0 //
188	D-WP(C)/19611/2026 WP(C)/13702/2026	SUBAS CHANDRA PAHI VS THE ASST. COMMISSIONER OF CENTRAL TAX, GST AND CX, BALASORE DIVISION	SUBASH CHANDRA SAHOO VS	// 0 //
189	D-WP(C)/19405/2026 WP(C)/13703/2026	NAMIT KUMAR PANIGRAHI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
190	D-WP(C)/17817/2026 WP(C)/13704/2026	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
191	D-WP(C)/17994/2026 WP(C)/13705/2026	RAM YADAV VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
192	D-WP(C)/17829/2026 WP(C)/13706/2026	PRASANNA NAIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
193	D-WP(C)/19701/2026	GOPINATH DEB BIJE BADAMBA GADA, CUTTACK	SUSANTA KUMAR BARAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13707/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/17961/2026 WP(C)/13708/2026	BABUNI CHARAN DAS VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
195	D-WP(C)/19289/2026 WP(C)/13709/2026	UPENDRA KUMAR BEHERA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
196	D-WP(C)/17977/2026 WP(C)/13710/2026	TAPASWINI BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
197	D-WP(C)/15184/2026 WP(C)/13711/2026	BIRAJA SANKAR BEHERA VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
198	D-WP(C)/18060/2026 WP(C)/13712/2026	SUDHANSHU KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
199	D-WP(C)/19225/2026 WP(C)/13713/2026	RAJ NARAYAN MOHAPATRA VS THE ASSISTANT COMMISSIONER OF STATE TAX	SUBRATA MOHARANA VS	// 0 //
200	D-WP(C)/15180/2026 WP(C)/13714/2026	MANORAMA NAYAK VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
201	D-WP(C)/19226/2026 WP(C)/13715/2026	RAJ NARAYAN MOHAPATRA VS THE ASSISTANT COMMISSINER OF STATE TAX	SUBRATA MOHARANA VS	// 0 //
202	D-WP(C)/18367/2026 WP(C)/13716/2026	DURYODHAN PANDA VS COLLECTOR, JAGATSINGHPUR	KARUNAKAR GAYA VS	// 0 //
203	D-WP(C)/7578/2026 WP(C)/13717/2026	NATIONAL THERMAL POWER CORPORATION LTD., ANGUL VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
204	D-WP(C)/13833/2026 WP(C)/13718/2026	HEMANTA KUMAR BEBARTTA VS	PRASANTA KUMAR SATAPATHY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/18372/2026 WP(C)/13719/2026	STATE OF ODISHA BHAGYALATA SETHI VS	PRAVASH CHANDRA JENA VS	// // 0
206	D-WP(C)/12771/2026 WP(C)/13720/2026	STATE OF ODISHA SURAJ PRASAD DAS VS	ABHILASH MISHRA VS	// // 0
207	D-WP(C)/18198/2026 WP(C)/13721/2026	STATE OF ODISHA RANJAN KUMAR DEY VS	KUNAL KUMAR SWAIN VS	// // 0
208	D-WP(C)/15666/2026 WP(C)/13722/2026	STATE OF ODISHA BIBEKANANDA SWAIN VS	BISWARANJAN MAHARATHA VS	// // 0
209	D-WP(C)/17514/2026 WP(C)/13723/2026	STATE OF ODISHA LALATENDU KESHARI BHANJA DEO VS	MANORANJAN PADHY VS	// // 0
210	D-WP(C)/18475/2026 WP(C)/13724/2026	STATE OF ODISHA LABANYABATI KAR VS	PRASANTA KUMAR SATAPATHY VS	// // 0
211	D-WP(C)/13402/2026 WP(C)/13725/2026	UNION OF INDIA B. VENKATANARAYANA VS	SOURAV SUMAN BHUYAN VS	// // 0
212	D-WP(C)/18884/2026 WP(C)/13726/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	BHAKTA RANJAN BARIK VS	// // 0
213	D-WP(C)/19451/2026 WP(C)/13727/2026	STATE OF ODISHA PRAFULLA KUMAR PUROHIT VS	SAURABHA SAMAL VS	// // 0
214	D-WP(C)/10122/2026 WP(C)/13728/2026	STATE OF ODISHA NIBEDITA DASH VS	DILLIP KUMAR RAY VS	// // 0
215	D-WP(C)/18655/2026 WP(C)/13729/2026	STATE OF ODISHA MANOJ KUMAR JENA VS UNION OF INDIA	ABHIRAM SWAIN VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/17740/2026 WP(C)/13730/2026	M/S.BIRMALA RICE MILL, GANJAM VS BRANCH MANAGER, STATE BANK OF INDIA, GANJAM	SOUMYA RANJAN MOHANTY VS	// 0 //
217	D-WP(C)/16278/2026 WP(C)/13731/2026	BAIBASUTA GOUD VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
218	D-WP(C)/19287/2026 WP(C)/13732/2026	DR.ASHOK KUMAR DHAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
219	D-WP(C)/19098/2026 WP(C)/13733/2026	GATI KRUSHNA BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
220	D-WP(C)/19290/2026 WP(C)/13734/2026	ASWINI KUMAR BHATRA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/19204/2026 WP(C)/13735/2026	LATA PRADHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
222	D-WP(C)/17792/2026 WP(C)/13736/2026	DR.MANONITA CHOWDHARY ROY GHATAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	D-WP(C)/19238/2026 WP(C)/13737/2026	DIBAKAR MAHANTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
224	D-WP(C)/18969/2026 WP(C)/13738/2026	SANJAY KUMAR MISHRA VS COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR	RABINDRA KUMAR SAHOO VS	// 0 //
225	D-WP(C)/18590/2026 WP(C)/13739/2026	SUJIT KUMAR MISHRA VS STATE OF ODISHA	Dipankar Acharya VS	// 0 //
226	D-WP(C)/18747/2026 WP(C)/13740/2026	PGL PROJECTS LTD.,BARAMUNDA, BHUBANESWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
227	D-WP(C)/17508/2026	GHANA HARIJAN	RAJIB LOCHAN PATTNAIK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13741/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18716/2026 WP(C)/13742/2026	BISWAJAYA DAGARA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
229	D-WP(C)/19634/2026 WP(C)/13743/2026	M/S. SERAJUDDIN AND CO., KEONJHAR VS THE COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONARATE, ROURKELA	PRAKASH KUMAR JENA VS	// 0 //
230	D-WP(C)/18958/2026 WP(C)/13744/2026	GEETA RANI NAYAK VS STATE OF ODISHA	RAMESH CHANDRA NAYAK VS	// 0 //
231	D-WP(C)/18317/2026 WP(C)/13745/2026	AJAY KUMAR MALIK VS THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR CIRCLE,KHURDA	SATYA PRAKASH NATH VS	// 0 //
232	D-WP(C)/19364/2026 WP(C)/13746/2026	SRIKANTA BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
233	D-WP(C)/19751/2026 WP(C)/13747/2026	DR. BIBHUDUTTA PATNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
234	D-WP(C)/18171/2026 WP(C)/13748/2026	RAJASHREE JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
235	D-WP(C)/18374/2026 WP(C)/13749/2026	M/S.MAHIMA SWAMY UDYOG,KHURDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
236	D-WP(C)/19165/2026 WP(C)/13750/2026	N.BULU PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
237	D-WP(C)/19351/2026 WP(C)/13751/2026	MAMITA SABAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
238	D-WP(C)/19530/2026 WP(C)/13752/2026	BIDYUT PRAVA SWAIN @ BIDYUTLATA SWAIN VS	SAMIR KUMAR MISHRA,(SR. ADV) VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/18166/2026 WP(C)/13753/2026	STATE OF ODISHA BABAJI CHARAN ROUT VS	PANCHANAN SAHOO VS	// // 0
240	D-WP(C)/18518/2026 WP(C)/13754/2026	STATE OF ODISHA SAKINA BEGUM VS	PRASANNA KUMAR RATH (1) VS	// // 0
241	D-WP(C)/19746/2026 WP(C)/13755/2026	STATE OF ODISHA FATU MURMU VS	SWARUP KUMAR PATNAIK VS	// // 0
242	D-WP(C)/19749/2026 WP(C)/13756/2026	STATE OF ODISHA DR. PRAVASH KUMAR MOHANTY VS	NIHAL RATH VS	// // 0
243	D-WP(C)/18173/2026 WP(C)/13757/2026	STATE OF ODISHA BABULA MELAKA VS	SHASHANKA SHEKHAR PATRA VS	// // 0
244	D-WP(C)/19317/2026 WP(C)/13758/2026	STATE OF ODISHA SUDARSAN SAHANI VS	ASOK MOHANTY VS	// // 0
245	D-WP(C)/13307/2026 WP(C)/13759/2026	STATE OF ODISHA SOUBHAGYA KUMAR ROUT VS	SUBHADUTTA ROUSTRAY VS	// // 0
246	D-WP(C)/19399/2026 WP(C)/13760/2026	STATE OF ODISHA BHUMISUTA MEHER VS	SANGRAMJIT PANDA VS	// // 0
247	D-WP(C)/20137/2026 WP(C)/13761/2026	STATE OF ODISHA SANTILATA SENAPATI VS	SUDHIR KUMAR MALLICK VS	// // 0
248	D-WP(C)/18174/2026 WP(C)/13762/2026	STATE OF ODISHA RABINDRANATH SATAPATHY VS	SANDHYARANI PANI VS	// // 0
249	D-WP(C)/10911/2026 WP(C)/13763/2026	STATE OF ODISHA KRUSHNA CHANDRA PANIGRAHY VS THE ODISHA FOREST DEVELOPMENT CORPORATION LTD.,CHAIRMAN, BHUBANESWAR	MANOJ KUMAR NAYAK VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/18151/2026 WP(C)/13764/2026	NAKARI KUMAR NANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/17784/2026 WP(C)/13765/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
252	D-WP(C)/16219/2026 WP(C)/13766/2026	SUSHIL KUMAR MOHANTY@ SUSHIL CHANDRA MOHANTY VS TAHASILDAR BARBIL, KEONJHAR	RASHMIKANTA MAHALIK VS	// 0 //
253	D-WP(C)/17362/2026 WP(C)/13767/2026	BISWANATH NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
254	D-WP(C)/18176/2026 WP(C)/13768/2026	SATYA NARAYAN DASH VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
255	D-WP(C)/17364/2026 WP(C)/13769/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
256	D-WP(C)/19811/2026 WP(C)/13770/2026	AMINA BIBI VS GOVERNMENT OF ODISHA, BHUBANESWAR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
257	D-WP(C)/17733/2026 WP(C)/13771/2026	M/S MAHILA SANCHAYIKA SANGHA, GANJAM VS COMMISSIONER (APPEAL) GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	KAJAL SAHOO VS	// 0 //
258	D-WP(C)/13961/2026 WP(C)/13772/2026	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
259	D-WP(C)/14397/2026 WP(C)/13773/2026	CHHANDARANI NATHSHARMA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/15987/2026 WP(C)/13774/2026	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
261	D-WP(C)/20114/2026	DIPTIKANTA SWAIN	JNYANANANDA PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13775/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20116/2026 WP(C)/13776/2026	DIPTIKANTA SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
263	D-WP(C)/17785/2026 WP(C)/13777/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS CHIEF JUDICIAL MAGISTRATE, GANJAM	RANJAN KUMAR ROUT VS	// 0 //
264	D-WP(C)/19769/2026 WP(C)/13778/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
265	D-WP(C)/18144/2026 WP(C)/13779/2026	BAJRANGLAL AGRAWAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
266	D-WP(C)/19774/2026 WP(C)/13780/2026	CHINTAMANI PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
267	D-WP(C)/20163/2026 WP(C)/13781/2026	AMISHA ANANYA SIKANDAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
268	D-WP(C)/9917/2026 WP(C)/13782/2026	HIMANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
269	D-WP(C)/19777/2026 WP(C)/13783/2026	SAUDA KUDAI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
270	D-WP(C)/19673/2026 WP(C)/13784/2026	KAILASH SINGH VS BRANCH MANAGER, AXIS BANK, BHUBANESWAR	SANTOSH KUMAR PATTANAYAK VS	// 0 //
271	D-WP(C)/19752/2026 WP(C)/13785/2026	DR. NIRANJAN DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
272	D-WP(C)/16479/2026 WP(C)/13786/2026	ALIVA JYOTI DEY VS	SHASHANKA SHEKHAR PATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/19481/2026 WP(C)/13787/2026	STATE OF ORISSA DR.SARVESETTY RAMESH BABU @ S.RAMESH BABU VS	BIRENDRA KUMAR PARDHI VS	// // ()
274	D-WP(C)/19765/2026 WP(C)/13788/2026	STATE OF ODISHA MANAS KUMAR PANIGRAHI VS	RANJIT SAMAL VS	// // ()
275	D-WP(C)/18006/2026 WP(C)/13789/2026	STATE OF ODISHA MANJUSHREE MISHRA VS	SHASHI BHUSAN JENA VS	// // ()
276	D-WP(C)/18175/2026 WP(C)/13790/2026	STATE OF ODISHA RATTAN LAL LOHRA VS	SUSHANT KUMAR PRADHAN (3) VS	// // ()
277	D-WP(C)/18010/2026 WP(C)/13791/2026	STATE OF ODISHA JEETESH RANJAN BEHERA VS	SUVASHISH PATTANAIAK VS	// // ()
278	D-WP(C)/18052/2026 WP(C)/13792/2026	STATE OF ODISHA PABITRA KUMAR PRADHAN VS	SASWATI MOHAPATRA VS	// // ()
279	D-WP(C)/18739/2026 WP(C)/13793/2026	STATE OF ODISHA KRUPAJAL ENGINEERING COLLEGE, BHUBANESWAR VS	AMIT PRASAD BOSE VS	// // ()
280	D-WP(C)/18109/2026 WP(C)/13794/2026	STATE OF ODISHA PURNA CHANDRA BARIK VS	SHASHI BHUSAN JENA VS	// // ()
281	D-WP(C)/19878/2026 WP(C)/13795/2026	STATE OF ORISSA M/S.KUSUMI SCS LTD.,DHENKANAL VS	BHABANI PRASAD MOHANTY VS	// // ()
282	D-WP(C)/18920/2026 WP(C)/13796/2026	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR M/S PRASANT ENTERPRISE, DHENKANAL VS	JANMEJAYA DASH VS	// // ()
283	D-WP(C)/18752/2026 WP(C)/13797/2026	COMMISSIONER OF CT AND GST, ODISHA, CUTTACK ASHYUMAT SUR VS	MANORANJAN PADHI VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/20067/2026 WP(C)/13798/2026	SRI SHIKHYA BHARATI CHARITABLE TRUST, KHURDA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
285	D-WP(C)/18802/2026 WP(C)/13799/2026	BABITA SAHOO VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
286	D-WP(C)/18178/2026 WP(C)/13800/2026	PRADIP KUMAR MOHAPTRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
287	D-WP(C)/18203/2026 WP(C)/13801/2026	BASUDEV BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
288	D-WP(C)/18998/2026 WP(C)/13802/2026	RAMA KRUSHNA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
289	D-WP(C)/18804/2026 WP(C)/13803/2026	JAYARAM MISHRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
290	D-WP(C)/18810/2026 WP(C)/13804/2026	MUNI BISHOYI VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
291	D-WP(C)/18209/2026 WP(C)/13805/2026	SATYA NARAYAN PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
292	D-WP(C)/18180/2026 WP(C)/13806/2026	BISWANATH @ BISU SAHOO VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
293	D-WP(C)/18468/2026 WP(C)/13807/2026	SANJEEV PRADHAN VS THE CHIEF MANAGER (HCM) CENTRAL BANK OF INDIA REGIONAL OFFICE,BHUBANESWAR	SASANKA SEKHAR PAIKRAY VS	// 0 //
294	D-WP(C)/18724/2026 WP(C)/13808/2026	GOLAK BIHARI NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
295	D-WP(C)/18133/2026	KANAKA MANJARI DEVI	ANUP KUMAR PATTNAIK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13809/2026	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/18179/2026 WP(C)/13810/2026	MAHENDRA KUMAR PANCHAL VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //
297	D-WP(C)/18101/2026 WP(C)/13811/2026	ANASUYA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //
298	D-WP(C)/18138/2026 WP(C)/13812/2026	AJAYANTI PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// () //
299	D-WP(C)/18108/2026 WP(C)/13813/2026	SANTOSH KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
300	D-WP(C)/18999/2026 WP(C)/13814/2026	BISWANATH SETHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
301	D-WP(C)/17941/2026 WP(C)/13815/2026	SHEETAL NAYAK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// () //
302	D-WP(C)/18197/2026 WP(C)/13816/2026	DEBANANDA PAUL VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// () //
303	D-WP(C)/18185/2026 WP(C)/13817/2026	KARNA BHAIASAL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// () //
304	D-ABLAPL/10935/2026 ABLAPL/4917/2026	AMIT KUMAR PANDA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /39 /2015 () //
305	D-ABLAPL/12408/2026 ABLAPL/4918/2026	PRAVAT RANJAN BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000255/2025
306	D-ABLAPL/10990/2026 ABLAPL/4919/2026	LIPUN KUMAR SASMAL VS	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /350 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/12417/2026 ABLAPL/4920/2026	STATE OF ODISHA BIKRAM SETHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI MODEL /124 /2026 () //
308	D-ABLAPL/11653/2026 ABLAPL/4921/2026	RABINDRA PRASAD RAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// K.BALANG /116 /2025 () //
309	D-ABLAPL/12367/2026 ABLAPL/4922/2026	STATE OF ODISHA FAKIR MOHAN PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
310	D-ABLAPL/12368/2026 ABLAPL/4923/2026	STATE OF ODISHA PRATIMA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
311	D-ABLAPL/12369/2026 ABLAPL/4924/2026	STATE OF ODISHA SRIKANTA KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
312	D-ABLAPL/11713/2026 ABLAPL/4925/2026	STATE OF ODISHA SUBASH NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /84 /2026 () //
313	D-ABLAPL/12391/2026 ABLAPL/4926/2026	BAPUNU DAS @ SANTOSH DAS VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	// BASTA /219 /2026 () //
314	D-ABLAPL/12420/2026 ABLAPL/4927/2026	BABAN @ SAI NIRMALYA BARIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	// BHADRAK RURAL /779 /2025 () //
315	D-ABLAPL/11715/2026 ABLAPL/4928/2026	GOLAKHA DANDSENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /84 /2026 () //
316	D-ABLAPL/11966/2026 ABLAPL/4929/2026	ALOK MAHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// SABARANG /120 /2026 () //
317	D-ABLAPL/12061/2026 ABLAPL/4930/2026	STATE OF ODISHA DILLIP KUMAR JENA @ DILU VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BRAMHA BARADA /74 /2026 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/12121/2026 ABLAPL/4931/2026	PITAMBAR GIRI @ KUNA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	RASGOBINDPUR /205 /2026 () //
319	D-ABLAPL/12340/2026 ABLAPL/4932/2026	SUBAS CHANDRA SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //
320	D-ABLAPL/11519/2026 ABLAPL/4933/2026	SIMANCHAL NAYAK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TUMUDIBANDHA /52 /2026 () //
321	D-ABLAPL/12423/2026 ABLAPL/4934/2026	SATYA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /332 /2026 () //
322	D-ABLAPL/11680/2026 ABLAPL/4935/2026	GANESH @ MUKTI RANJAN PANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /731 /2025 () //
323	D-ABLAPL/11872/2026 ABLAPL/4936/2026	CHITARANJAN DASH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NACHUNI /366 /2024 () //
324	D-ABLAPL/12132/2026 ABLAPL/4937/2026	KHAGAPATI SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /199 /2026 () //
325	D-ABLAPL/11851/2026 ABLAPL/4938/2026	DURGA CHARAN MARNDI VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /205 /2026 () //
326	D-ABLAPL/12346/2026 ABLAPL/4939/2026	AJIT KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOUDH /132 /2026 () //
327	D-ABLAPL/12163/2026 ABLAPL/4940/2026	AKASH DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /415 /2025 () //
328	D-ABLAPL/12336/2026 ABLAPL/4941/2026	RADHA PARIDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HINDOL /82 /2026 () //
329	D-ABLAPL/12358/2026	BIREN BISWAL	ASUTOSH TRIPATHY	BANTALA /169 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4942/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/12435/2026 ABLAPL/4943/2026	PITAMBAR GIRI @ KUNA VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /204 /2026 () //
331	D-ABLAPL/12437/2026 ABLAPL/4944/2026	PRAMOD KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JAGATPUR /344 /2025 () //
332	D-ABLAPL/12440/2026 ABLAPL/4945/2026	JANA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /156 /2026 () //
333	D-ABLAPL/11033/2026 ABLAPL/4946/2026	SATADHANA MAJHI @ AKASH MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /229 /2023 () //
334	D-ABLAPL/12343/2026 ABLAPL/4947/2026	SANTOSH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHAMAKHANDI /88 /2023 () //
335	D-ABLAPL/11541/2026 ABLAPL/4948/2026	RAM GOPAL SARAOGI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHANDRASEKHARPUR /259 /2026 () //
336	D-ABLAPL/11777/2026 ABLAPL/4949/2026	LUCIKA @ LUSIKA @ LUSHIKA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	AIRPORT /108 /2026 () //
337	D-ABLAPL/12431/2026 ABLAPL/4950/2026	BIMBADHAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /186 /2024 () //
338	D-ABLAPL/12432/2026 ABLAPL/4951/2026	DINA @ DINABANDHU TANDI VS STATE OF ODISHA	SURESH KUMAR JENA VS	LACHHIPUR /145 /2025 () //
339	D-ABLAPL/12442/2026 ABLAPL/4952/2026	SK. SALIM VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /171 /2026 () //
340	D-ABLAPL/11130/2026 ABLAPL/4953/2026	SAROJ KUMAR OJHA VS	PURNA CHANDRA MOHARANA VS	TOMKA /48 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :02/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/12457/2026 ABLAPL/4954/2026	STATE OF ODISHA PRATAP KUMAR SAHOO VS STATE OF ODISHA	ADITI HOTA VS	// / /0 J.M.F.C.,CHHENDIPADA(Anugul ) 2(B)CC/0000006/2026
342	D-ABLAPL/12481/2026 ABLAPL/4955/2026	DUKHA MARTHA @ DUKHISHYAM MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SAHID NAGAR P.S. /25 /2026 ( ) //
343	D-ABLAPL/11689/2026 ABLAPL/4956/2026	PRAMILA DALEI VS STATE OF ODISHA	DALIRANI BEHURAY VS	BRAMHA BARADA /60 /2026 ( ) //
344	D-ABLAPL/12228/2026 ABLAPL/4957/2026	KALU @ KALU CHARAN SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 J.M.F.C.,RANPUR(Nayagarh ) 2(A)CC/0000007/2020
345	D-ABLAPL/11378/2026 ABLAPL/4958/2026	PRAKASH KUMAR MANGARAJ @ RAKESH VS STATE OF ODISHA	BIPIN BIHARI JAYASINGH VS	JODAPADAR /64 /2026 ( ) //
346	D-ABLAPL/11873/2026 ABLAPL/4959/2026	KARAN DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /121 /2026 ( ) //